

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-BA NO. 78 OF 2020**

Shubhankar Janak @ Shub @ Shubjankar  
Jana ..... Applicant

*V e r s u s*

State of Goa ..... Respondents

Mr. Ryan Menezes, Mr. Nigel Fernandes and Ms. Gina Almeida, Advocates for the Applicant.

Mr. Mahesh Amonkar, Addl. Public Prosecutor for Respondents.

**CORAM: M. S. JAWALKAR, J.**  
**DATE: 18th November, 2020.**

**P.C.**

Mr. Ryan Menezes, the learned Counsel, appears for the Applicant and Mr. Mahesh Amonkar, the learned Additional Public Prosecutor, appears for the respondents.

2. Learned Additional Public Prosecutor seeks time to file reply.

3. Time granted. Stand over to 25.11.2020.

**M. S. JAWALKAR, J.**

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